

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA. 308 of 1996.
(U N L I S T E D)

Date of Order: 06.03.96.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M. S. Mukherjee, Administrative Member.

BIRENDRA KUMAR DAS

-VS-

UNION OF INDIA & ORS.

O R D E R

This is an application moved out of this List this day by Mr. B. Chatterjee, 1d. counsel, appearing on behalf of the petitioner. None appears for the respondents.

The application be listed for hearing regarding admission on 2.4.96. In the meantime, the applicant shall serve the respondents with a copy of this application and annexures thereto, who may file reply at least 7 days before the next date.

In the meantime, hearing the 1d. counsel for the applicant and on perusal of the application with annexures thereto, we direct, as an interim measure, that selection, if any, made in pursuance of the notice vide Annexure-A.1 to the application, the result thereof shall not be published till the date fixed.

The order passed this day shall be communicated to the respondents for which a Plain Copy of this order be handed over to the 1d. counsel for the petitioner.

(M. S. Mukherjee)
Member(A)

(A. K. Chatterjee)
Vice-Chairman.